

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 46920/2018

(Arising out of impugned final judgment and order dated 23-04-2018 in CRLA Nos.1761/2006 and 2168/2006 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

YAHIIYA KHAN ETC.ETC.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.185647/2018-CONDONATION OF DELAY IN FILING and IA No.185649/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.185648/2018-EXEMPTION FROM FILING O.T.)

Date : 11-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Petitioner(s) Mr. Ajay Veer Singh Jain,Adv.
 Ms. Mamta Jain,Adv.
 Mr. Uday Ram Bokadia,Adv.
 Ms. Divya Garg,Adv.
 Mr. Sonal Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Application for exemption from filing official translation is allowed.

Issue notice.

Tag with Criminal Appeal No.1305 of 2018 filed by the co-accused.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER